

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 03
CP No. (IB)- 10/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Vario Services Pvt. Ltd.

... Operational Creditor

Versus

Worldwide Machinery Solutions Pvt. Ltd.

... Corporate Debtor

Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Kavita Bhardwaj, Proxy Counsel

For the Corporate Debtor : Natasha Dhruvan Shah, Adv.

ORDER

Heard Ms. Kavita Bhardwaj, proxy counsel appearing on for the Petitioner/
Operational Creditor and Ms. Natasha Dhruvan Shah, proxy counsel appearing
on behalf of the Respondent/ Corporate Debtor. Pleadings in this matter are
complete. List the matter for final arguments on 13.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024